

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.4838
TO BE ANSWERED ON 01/04/2025

ACCESSIBLE INDIA CAMPAIGN

4838. Shri Asaduddin Owaisi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the current status of the Accessible India Campaign launched in 2015 to make Government buildings fully accessible to Persons with Disabilities (PwDs);
- (b) the number of Government buildings that have been retrofitted with PwD-friendly features so far, State-wise and year-wise;
- (c) whether the Government has met its target of making at least fifty percent of all Government buildings in the National capital and State capitals accessible by June 2022;
- (d) if not, the reasons for the delay and the revised timeline for achieving this target; and
- (e) the monitoring mechanism in place to ensure that retrofitting works comply with harmonized guidelines for universal accessibility?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B. L. VERMA)

(a) to (d) Sir, the Accessible India Campaign (AIC) was launched in December 2015 to help create universal accessibility for Persons with Disabilities (PwDs) in built environments, transportation systems, and Information & Communication technology ecosystems. Since '*Works, lands and buildings are vested in or in the possession of the State*' is a State subject, the details of buildings of States/Union Territories are not being maintained centrally. However, as per the available data, a total of 1748 government buildings have been made accessible, which includes 1100 Central Government buildings and 648 State/UT Government buildings. The State-wise details pertaining to the State/UT Government buildings made accessible are available at *Annexure*.

It is noteworthy that post March 31, 2024 AIC has been subsumed under the "*Scheme for Creation of Barrier Free Environment(CBFE)*" sub-scheme under SIPDA to ensure long-term continuity of ongoing accessibility efforts wherein grants are released only on demand basis received from different States/UTs for creation of barrier free environment in existing government buildings and websites.

(e) The following monitoring mechanisms are in place to ensure compliance with harmonized guidelines for universal accessibility:

i. Sugamya Bharat App: Launched on March 2, 2021, this crowdsourcing mobile application allows citizens to report accessibility issues in buildings, transportation, and ICT systems for resolution by appropriate authorities.

ii. Screening Committee: A committee consisting of Joint Secretary (SIPDA), Director/Deputy Secretary (SIPDA), and two experts in the field of disability examines proposals for release of Grant-in-Aid(GIA) under the Barrier Free and Accessible India component.

iii. Empaneled Accessibility Auditors: 59 accessibility auditors for the Built Environment have been empaneled with the Department and can be engaged by different departments to conduct accessibility assessments of public infrastructure. In addition, 10 web accessibility auditors have also been empaneled for engagement by state players for conducting access audits of the Information and Communication Technology(ICT) infrastructure.

iv. Regular follow ups: The Department conducts regular follow ups with the concerned stakeholders to expedite the release of GIA under the Creation of Barrier Free(CBFE)/Accessible India Campaign(AIC) component of the Umbrella Scheme SIPDA

Annexure

S.No.	States/UT	Buildings made accessible under AIC	Amount released (In Rs. Lakhs)
1	Andhra Pradesh	25	1436.33
2	Arunachal Pradesh	0	1523.69
3	Assam	12	1320.33
4	Bihar	21	925.14
5	Chhattisgarh	21	2768.58
6	Goa	0	543.83
7	Gujarat	24	592.31
8	Haryana	3	1598.36
9	Himachal Pradesh	0	439.46
10	Jammu & Kashmir	7	1995.29
11	Jharkhand	0	1166.85
12	Karnataka	0	2708.64
13	Kerala	0	429.98
14	Madhya Pradesh	0	3047.56
15	Maharashtra	135	2490.76
16	Manipur	0	1587.75
17	Meghalaya	17	3367.52
18	Mizoram	22	715.71
19	Nagaland	10	923.86
20	Odisha	26	1975.46
21	Punjab	2	1981.75
22	Rajasthan	78	3813
23	Sikkim	30	578.13
24	Tamil Nadu	15	4608.93
25	Telangana	7	919.23
26	Tripura	0	2625.04
27	Uttarakhand	9	538.5
28	Uttar Pradesh	89	4907
29	West Bengal	21	1692.23
30	Andaman and Nicobar Islands	23	1080.9
31	Chandigarh	39	415.38
32	Delhi	12	1393.77
33	Puducherry	0	273.15
Total		648	56384.42
